

Declaration or Assets and Liabilities

Year 2023-24

I, RAM PUKAR KUMAR son/daughter/wife of LALO MANTO
aged 31 Years, belonging to BIHAR VIDHAN SABHA
service and presently working as OFFICE ATTENDANT (WEEPER) given
herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse
and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	90,000	FULO DEVI	SANJEET KUMAR	BABLU KUMAR	RONAK RAJ
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	—	—	—	—	—
(iii)	Bonds, Debentures and shares in Companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Chain (Gold) 20g	Ear Ring (Gold) 10g	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*
Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_____	_____	_____	_____	_____
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_____	_____	_____	_____	_____
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_____	_____	_____	_____	_____
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_____	_____	_____	_____	_____
(v)	Other (such as interest in property)	_____	_____	_____	_____	_____

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, BVM	₹1,55,729
	(ii) Loans from financial institutions	_____	_____
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_____	_____
	(b) dues to departments dealing with supply of water	_____	_____

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	(c) dues to departments dealing with supply of electricity	_____	_____
	(d) dues to departments dealing with telephones	_____	_____
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	_____	_____
	(f) Other dues, if any	_____	_____
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	_____	_____
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	_____	_____
	(iii) Sales Tax [Only in case of proprietary business]	_____	_____
	(iv) Property Tax	_____	_____

C Personal Detail

GPF/CPF/PRAN No. :-

110185365652

Gender :-

M (M/F)

Date of Birth :-

09/06/1993 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR VIDHAN SABHA

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

BEGHUSARAI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: _____

Name of Employee: RAM PUKAR KUMAR

Designation: OFFICE ATTENDANT (SWEEPER)

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 06/02/2024

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

